

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5837  
ANSWERED ON:02.05.2003  
BAD DEBTS OF SBI  
SUBODH MOHITE

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the details of the bad-debts written-off by State Bank of India and other nationalised banks during the last financial year;
- (b) whether the write-off done in last financial year is more than previous years;
- (c) if so, the reasons thereto; and
- (d) the details of the recoveries of NPAs by these banks during the last financial year in comparison to previous years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) and (d) The amount of bad-debts written off and total recovery of non-performing assets (NPAs) by State Bank of India & other nationalised banks during the years 2000-2001 & 2001-2002 (latest available) is as under:

(Rs. in crores;

Bad-debts written off		Total Recoveries	
2000-01	2001-02	2000-01	2001-02
SBI	982 2492	3723.80	4559.35
Nationalised Banks	3334.50	3223.67	8590.90 7823.41

(b) and (c) Yes, Sir. The write-off of bad debts by public sector banks is resorted to by banks as a last resort when chances of recovery by all other means are absolutely nil. Banks take due care before writing off of bad debts. Some increase in write-off of bad debts is a normal banking phenomenon in view of the large volume of loans/advances made by the banks.